

Regulation) Act, 1951. [Placed in Library. See No. LT-2678/61].

(iv) A copy of Brochure entitled "Presidential Awards to Public Sector Undertakings". [Placed in Library. See No. LT-2679/61].

#### UNIVERSITY GRANTS COMMISSION (INSPECTION OF UNIVERSITIES) RULES

**The Deputy Minister of Labour (Shri Abid Ali):** With your permission, on behalf of Dr. K. L. Shrimali, I beg to lay on the Table a copy of the University Grants Commission (Inspection of Universities) Rules, 1961 published in Notification No. S.O. 287 dated the 4th February, 1961, under sub-section (3) of Section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-2680/61].

#### NOTIFICATIONS ISSUED UNDER SEA CUSTOMS ACT AND CENTRAL EXCISES AND SALT ACT, AND WEALTH TAX ACT AND SCHEMES PREPARED UNDER BANKING COMPANIES ACT.

**The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):** I beg to lay on the Table:—

(i) A copy of each of the following Notifications under sub-section (4) of Section 43B of the Sea Customs Act, 1878 and Section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960:—

- (a) G.S.R. No. 154 dated the 11th February, 1961.
- (b) G.S.R. No. 155 dated the 11th February, 1961.
- (c) G.S.R. No. 156 dated the 11th February, 1961.
- (d) G.S.R. No. 157 dated the 11th February, 1961.

(e) G.S.R. No. 158 dated the 11th February, 1961.

[Placed in Library. See No. LT-2681/61].

(ii) A copy of the Wealth Tax (Amendment) Rules, 1961 published in Notification No. S.O. 271 dated the 4th February, 1961, under sub-section (4) of Section 46 of the Wealth Tax Act, 1957. [Placed in Library. See No. LT-2682/61].

(iii) A copy of each of the following Schemes under sub-section (11) of Section 45 of the Banking Companies Act, 1949:—

- (a) Scheme for the reconstruction of the Prabhat Bank and its amalgamation with the National Bank of Lahore, published in Notification No. S.O. 406 dated the 20th February, 1961.
- (b) Scheme for the reconstruction of the Bank of Nagpur and its amalgamation with the Bank of Maharashtra published in Notification No. S.O. 407 dated the 20th February, 1961.
- (c) Scheme for the reconstruction of the Indo-Commercial Bank and its amalgamation with the Punjab National Bank, published in Notification No. S.O. 408 dated the 20th February, 1961.

[Placed in Library. See No. LT-2683/61].

#### CONCLUSIONS OF INDUSTRIAL COMMITTEE ON PLANTATIONS.

**Shri Abid Ali:** I beg to lay on the Table a copy of the Conclusions of the Fourth Meeting of the Ninth Session of the Industrial Committee on Plantations held at Calcutta on the 9th November, 1960. [Placed in Library. See No. LT-2684/61].